NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/674A/(IB)/2017

NAME OF THE PETITIONER(S)

: RELIANCE COMMERCIAL FINANCE LTD

NAME OF THE RESPONDENT(S)

: VASAN DENTAL HOSPITAL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Yashodha Voedler. Coursel for Pertions (101) K. Moorthy.

Preethi. S. Arasu. Counsel for lespst beet

for Rajorgopal & Radmuraltran

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that both the parties are making efforts to settle the matter and prayed for time to make submissions on the outcome of the settlement talks. Time is enlarged at request with a direction to make submissions, if the settlement talks fail. Put up on 11.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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